

**SHRI JYOTIRMOY BOSU** (Diamond Harbour): On a point of order. Sir, my submission is that whenever a statement showing the reasons for delay is given, it should be circulated in advance so that we can see and find out whether it is acceptable or not. Because both are laid on the Table simultaneously, we do not know what is there.

**MR. SPEAKER:** You are right. They must be asked to send it earlier.

**SHRI JYOTIRMOY BOSU:** Thank you.

**DETAILED DEMANDS FOR GRANTS OF  
MINISTRY OF STEEL AND MINES FOR  
1978-79**

**THE MINISTER OF STATE IN  
THE MINISTRY OF STEEL AND  
MINES (SHRI KARLA MUNDA):** I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Steel and Mines for 1978-79. [Placed in Library. See No. LT-2157/78].

**CUSTOMS & CENTRAL EXCISE DUTIES  
DRAWBACK FIRST AMENDMENT RULES,  
1978 CENTRAL EXCISE (7TH AMDT.)  
RULES, 1978 ETC.**

**THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE  
(SHRI ZULFIQUARULLAH):** I beg to lay on the Table—

(1) A copy of the Customs and Central Excise Duties Drawback First Amendment Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 228(E) in Gazette of India dated the 7th April, 1978, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-2158/78].

(2) A copy of the Central Excise (Seventh Amendment) Rules, 1978

(Hindi and English versions) published in Notification No. G.S.R. 473 in Gazette of India dated the 8th April, 1978, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-2169/78].

(3) A copy each of Notifications Nos. G.S.R. 229(E) and 230(E), (Hindi and English versions) published in Gazette of India dated the 7th April, 1978 issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-2160/78].

(4) A copy of the Delhi Sales Tax (Second Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. F 4 (52)/77-Fin.(G) in Delhi Gazette dated the 12th April, 1978, under section 72 of the Delhi Sales Tax Act, 1975. [Placed in Library. See No. LT-2161/78].

(5) A copy of the Interim Report (\*\*Hindi version) of the Indirect Taxation Enquiry Committee (April, 1977).

(6) A copy of the Final Report (Part I) (\*\*Hindi version) of the Indirect Taxation Enquiry Committee (October, 1977).

(7) An explanatory note (Hindi and English versions) giving reasons for not laying the Hindi versions of the reports mentioned at (5) and (6) along with the English versions. [Placed in Library. See No. LT-2162/78].

(8) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Finance for 1978-79. [Placed in Library. See No. LT-2163/78].

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\*\*English version of the Report was laid on the Table on the 16th December, 1977.